

EDUARDO FALEIRO) : (a) Some Stock Exchanges had prescribed the number of transfer deeds that could be tendered against one trading lot, which had created some problems for odd-lot holder whether the limits were found inadequate.

(b) and (c). The Standing Committee of the Presidents of Stock Exchanges in their recent meeting held in Bombay have decided that upto five transfer deeds may be permitted to be tendered alongwith a trading lot in all the Stock Exchanges in India. This Ministry has advised the Stock Exchanges in a letter dated 11th February, 1988 to implement the above uniform practice and to review it after six months. Further, the Stock Exchanges have also been advised that even now cases should not be rejected on the mere technicality of the number of transfer deeds exceeding five. Separately, this Ministry has also advised the Investment Institutions and selected banks to purchase and sell odd-lots.

Under Scriptation of Public Issues

2702. **DR. B.L. SHAIKESH** : Will the Minister of FINANCE be pleased to state :

(a) whether many Government companies have found in the last few months that their new issues have been under-subscribed even those units which have already proved their commercial worth;

(b) whether this has necessitated the re-examination of the guidelines with regard to public issues; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) No, Sir.

(b) and (c). Do not arise.

Committee for Coffee Plantation Problems

2703. **SHRIMATI D.K. THARADEVI SIDDHARTHA** : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have constituted a committee to go into the problems of coffee plantation;

(b) the subject referred to the committee; and

(c) the time by which the committee will submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) to (c). Yes, Sir. The Government have set up a Committee for formulation of Long Term Production and Marketing Strategy of Coffee on 31st December, 1987. The Committee is required to submit its report within six months from the date of its setting up.

The terms of reference of the Committee in brief are :

(i) to determine the level of production to be achieved by types and varieties of coffee and suggest measures for achieving this production keeping in view global production and global demand;

(ii) to examine policies relating to expansion of coffee by varieties and areas and suggest options regarding expansion keeping in view the alternative uses to which land can be put;

(iii) to examine the causes for stagnation in domestic demand, and suggest measures for increasing domestic demand; and

(iv) to identify export markets to be developed and the measures to be taken to promote the exports of Indian coffee in various form to these destinations.

Loan Assets of Commercial Banks

2704. **SHRIMATI JAYANTI PATNAIK** : Will the Minister of FINANCE be pleased to state :

(a) whether there is a need to pay proper attention by commercial banks to improve the quality of loan assets and timely recovery of dues;

(b) if so, the steps taken by commercial banks in that direction;

(c) the role being played by banks to train the customers in proper utilisation of loans; and